NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	
C.A. No.				M/s. / Mr.	
СР	-	Admission	241/242	Smt. Bhargavi Vs Chanson Cozy Cabs Pvt.	
No.117/BB/20				Ltd. & 7 Others	
17					

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

No representation for petitioner. The matter is listed today for admission. Registry has raised some objections.

For compliance, list it on 17.10.2017.

MEMBER (J)

MEMBER (T)